

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 66 OF 2016**

**APPEAL NO. 67 OF 2016**

**APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND**

**APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

**Dated: 16<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 66 OF 2016 AND**

**APPEAL NO. 67 OF 2016**

**In the matter of:**

**M/s Gill Acqua Hydro Power Generation Co. Pvt. Ltd. ... Appellant(s)**

**Vs.**

**Punjab State Power Corporation Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-1

Mr. Aditya Grover for R-2

Mr. Sakesh Kumar for R-3

**APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND**

**APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

**In the matter of:**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Vs.**

**M/s Gill Acqua Hydro Power Generation Co. Pvt. Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1

Mr. Aditya Grover for R-2

Mr. Sakesh Kumar for R-3

**ORDER**

List these matters on **20.09.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/kt*